

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5566**  
TO BE ANSWERED ON 26.07.2019

**Green Clearance Norms**

5566. SHRI V.K. SREEKANDAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether for streamlining process of environmental clearances, the Government has diluted certain green clearance norms;
- (b) if so, the details thereof;
- (c) whether the said provisions have also proved to be beneficial for project owners and consultants as they provide them with clarity in preparing the Environment Impact Assessment report; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI BABUL SUPRIYO)**

- (a) and (b) No sir, the streamlining process of environmental clearances, carried out by the Government has not diluted certain green clearance norms.
- (c) and (d) The Ministry has taken up several steps for streamlining the EC process and rendering it more transparent, which inter-alia includes standardisation of ToRs, standardisation of EC conditions, forms for various applications under EIA Notification, a Single-Window Integrated Environmental Management System named PARIVESH (Pro-Active and Responsive facilitation by Interactive, Virtuous and Environmental Single-window Hub) etc.

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